क्षमता का उपयोग करने के लिये कोई योजना बनाई गई है; और

(ग) यदि हां, तो उसका व्यौरा क्या है ?

अौद्योगिक विकास तथा समवाय-कार्य मंत्री (भी फखरुद्दीन अली अहमद) : (क) भी, नहीं ।

(ख) और (ग) ः स्थापित औद्योगिक क्षमता का पूरा इस्तेमाल करने और विनियोजन पर उचित लाम की व्यवस्था करने के लिये सरकार ढारा लगातार समीक्षा की जा रही है ।

INDUSTRIES TO BE SET UP IN ANDHRA PRADESH

4386. SHRI GADILINGANA GOWD: Will the Minister of INDUSTRIAL DE-VELOPMENT AND COMPANY AFF-AIRS be pleased to state :

(a) the industries proposed to be set up in Andhra Pradesh during the Fourth Five Year Plan in the Public Sector; and

(b) the estimated cost thereof ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F.A. AHMED): (a) and (b). The work on the Fourth Plan, which is to begin from April, 1969, has just been initiated. A view of the programme of industries to be established in the Public Sector would be available when the detailed studies on the Fourth Plan are completed.

ONGOLE-HYDERABAD RAILWAY LINF

4387. SHRI GADILINGANA GOWD : Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that Government have received a proposal from the Government of Andhra Pradesh suggesting a new railway line between Ongole and Hyderabad via Nagarjunasagar; and

(b) the period for which this proposal is pending and the decision taken by Government thereon ?

THE MINISTER OF RAILWAYS (SHRI C.M. POONACHA) ; (a) Yes.

(b) The proposal was recommended by the Andhra Pradesh Government in 1960 for inclusion in the III Five Year Plan. The funds for construction of new railway lines in the Fourth Plan are likely to be very limited out of which several throwforward works from Third Plan and various priority projects required on strategic considerations, for industrial development, ore exploitation schemes etc., will have to be accommodated. As such this proposal will have to wait for better times for consideration.

DELICENSING OF INDUSTRIES

4388. SHRI GADILINGANA GOWD : Will the Minister of INDUSTRIAL DE-VELOPMENT AND COMPANY AFFAIRS be pleased to state :

(a) the industries delicensed during 1967-1968 under the Industries (Development and Regulation) Act 1951; and

(b) whether there is any proposal to delicense all the industries connected with agricultural machinery and implements in view of their shortage in the country ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F.A. AHMED) : (a) Only 'wheeled agricultural tractors and power tillers' industry has been delicensed during 1967-68 under the Industries (Development and Regulation) Act, 1951.

(b) No such proposal is at present under consideration of the Government.

DECENTRALISATION OF INDUSTRIES

4389. SHRI G.Y. KRISHNAN : Will the Minister of INDUSTRIAL DEVE-LOPMENT AND COMPANY AFFAIRS be pleased to state :

(a) whether Government propose to effect decentralisation of industry on districtwise basis; and

(b) whether Government also propose to appoint a Technical Committee consisting of the Members of Parliament to make a study of the feasibility of the scheme ?